

(d) No, Sir. The accidents did not occur due to lack of Radio equipment on board the aircraft. Only 2 accidents could have perhaps been avoided had the radio equipment been on board the aircraft.

(c) The accidents are mainly attributable to pilot errors and loss of control.

PENSIONARY BENEFITS TO WAR WIDOWS

1357. SHRI K. M. KOUSHIK : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 9249 on the 1st May, 1968 regarding pensionary benefits to the war widows and state the further progress made in the matter ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : The Comptroller & Auditor General of India is examining the matter with a view to adjudicating on the correctness or otherwise of the action taken by the Controller of Defence Accounts (Pensions).

N.C.C. CADETS

1358. SHRI A. S. KASTURE : Will the Minister of DEFENCE be pleased to state :

(a) the terms and conditions governing the entry and tenure of college students joining N.C.C.;

(b) the responsibility of Government ensuring safety of N.C.C. Cadets during their training; and

(c) the compensation/monetary help being given to an N.C.C. Cadet in case of any accident during training resulting in physical injury ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) These are laid down in Sections 6 and 8 of the National Cadet Corps Act, 1948, as supplemented by Parts II, III and VII of the National Cadet Corps Rules, 1948, and Parts II and VI of the National

Cadet Corps (Girls Division) Rules, 1949. These statutory provisions are also supplemented, in detail, by various orders of the Central Government and in Ordinances issued by the Universities.

(b) Necessary precautions are taken during the various aspects of training for the safety of NCC Cadets.

(c) There is no provision for the grant of compensation or monetary help to a N.C.C. Cadet in the case of an accident during training resulting in physical injury. Free medical facilities are provided. *Ex-gratia* awards are also made in deserving cases from N.C.C. private funds.

सैनिक स्कूल

1359. श्री नाथूराम अहिरवार : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) देश भर में कितने सैनिक स्कूल हैं;

(ख) गत 15 वर्षों में इन प्रशिक्षण संस्थाओं से कितने कैडिट सेना में नियुक्त किये गये हैं; और

(ग) उनमें से कितने कैडिटों को सेना में भर्ती नहीं किया गया तथा उसके क्या कारण हैं ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) से (ग). जुलाई 1961 से फरवरी 1966 तक देश में 15 सैनिक स्कूल खोले गए। यह सभी पब्लिक स्कूल हैं और इंडियन स्कूल सर्टिफिकेट स्तर तक की सामान्य शिक्षा देते हैं। इनमें जो प्रशिक्षण दिया जाता है वह सैनिक किस्म का होता है जिसे कि विद्यार्थियों को सशस्त्र सेनाओं में दाखिल होने के लिए तैयार किया जा सके। राष्ट्रीय रक्षा अकादमी में भर्ती होने के लिये उन्हें तैयार किया जाता है।

सैनिक स्कूलों ने जुलाई 1963 के कोर्स से राष्ट्रीय रक्षा अकादमी में अपने छात्र